COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 07 OF 2018

Dated: 11th July, 2018

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Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

& Ors.		Appellant(s) Respondent(s)
Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya Mr. Pulkit Agarwal		
	or R-2	
	Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya Mr. Pulkit Agarwal Ms. Parichita Chowdhury Mr. Ashwin Ramanathan	& Ors Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya Mr. Pulkit Agarwal Ms. Parichita Chowdhury Mr. Ashwin Ramanathan For Mr. Anand K. Ganesan for R-2

<u>ORDER</u>

The learned counsel, Ms. Parichita Chowdhury appearing for the second Respondent submitted that, she will file the reply in this matter during the course of the day in the Registry. The learned counsel, Mr. P.V. Dinesh appearing for the third Respondent submitted that, he has already filed his reply in this matter. The learned counsel, Mr. M.G. Ramachandran appearing for the Appellant prays for four weeks time to file his rejoinder submission.

Submissions made by the learned counsel appearing for the Respondents and the Appellant, as stated above, are placed on record.

The learned counsel appearing for the second Respondent may file her reply in the Registry during the course of the day. The learned counsel appearing for the Appellant may file his rejoinder by 08.08.2018, after duly serving copy on the other side.

List this matter on <u>21.08.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member

(Justice N. K. Patil) Judicial Member

js/vt